

ness and occupation. It is envisaged that such borrowers are to repay the bank-loan instalments from the income generated from their productive ventures/business and not from the compensation received from the Government. The banks follow-up with the borrowers the payment of instalments as and when they fall due according to the repayment schedule. However, relief in the repayment of bank loans can also be considered by the banks on the merits of each individual case.

**Loans to STs under Self Employment Programme for Educated Unemployed**

5091. SHRI MAURICE KUJUR : Will the Minister of FINANCE be pleased to state :

(a) the number of Scheduled Tribes given loans under the Self Employment Scheme for Educated Unemployed in Orissa during the last three years;

(b) the total amount disbursed, year-wise; and

(c) whether the earmarked target has been achieved, if not, the reason therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). Reserve Bank of India reported that as there was no sub-target till 1985-86 for Scheduled Caste/Scheduled Tribe beneficiaries under the Scheme, the present data reporting system of the banks does not generate information in the manner asked for. However, with effect from 1986-87, the Government of India has decided that atleast 30 per cent of the sanctions will be in favour of Scheduled Caste/Scheduled Tribe beneficiaries.

The target, achievement and the amount of loan sanctioned by the banks in the State of Orissa during the last three years are

given in the following table :

Years	Target	No. of cases sanctioned by banks	Amount of loan sanctioned (Rs. in lakhs)
1983-84	8600	6823	1368.62
1984-85	7000	7599	1703.65
1985-86	9300	8757	2039.64

Source : Reserve Bank of India/Ministry of Industry (Data provisional).

**Services of experts in Planning Commission**

5092. SHRI N DENNIS : Will the Minister of PLANNING be pleased to state :

(a) whether Government propose to secure the services of experts in various fields to assist the Planning Commission at various stages of the plan programmes of States; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKHRAM) : (a) and (b). Services of experts in various fields are obtained by the Planning Commission from time to time to carry out studies in connection with formulation of Plans. 20 posts of non-official Consultants have been created for this purpose.

**Deputation of Central team to Konkan region**

5093. PROF. MADHU DANDAVATE : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether a Central study team is proposed to be sent to the Konkan region of Maharashtra to study the adverse environmental effect of large scale deforestation; and

(b) if so, the concrete steps proposed to ensure that the environmental conditions in the region are improved ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND